

House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to other provisions of the said Act."

The Motion was adopted

THE BUSINESS ADVISORY
COMMITTEE

Twenty Third Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): I beg to move:

"That this House do agree with the Twenty-third Report of the Business Advisory Committee presented to the House on the 1st December, 1992".

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Twenty-third Report of the Business Advisory Committee presented to the House on the 1st December, 1992."

The Motion was adopted

14.48 hrs.

MATTERS UNDER RULE 377

- (i) **Need for early release of amount due to Maharashtra Government from Central Road fund**

[English]

SHRI ANANTRAO DESHMUKH (Washim): As per the modified resolution adopted by the Parliament on 13.5. 1988 regarding Central Road Fund, the amount accrued each year on the sale of fuel booth petrol and diesel is to be credited to Central Road Fund of that State and is to be utilised for road development as per the principles and guidelines laid down by the Central Government.

Consequently, Maharashtra State is likely to get an annual sum of about Rs. 40 crores every year. The State PWD has furnished requisite information and proposal to the Ministry of Surface Transport in 1989. The matter has been constantly pursued by the Government of Maharashtra with the Surface Transport Ministry, the Finance Ministry and even the Honourable Prime Minister for early release of this amount. This issue was also raised in the meetings of the National Development Councils. Therefore, I would urge the Government to release this amount to the Government of Maharashtra without any further delay.

- (ii) **Need to give clearance to the proposal of Kerala Government for setting Natural Gas Grid,**

[Translation]

*SHRI V.S. VIJAYARAGHAVAN (Palghat): The Kerala Government has sent a proposal to the Central Government for setting up a Natural Gas Grid for the South

*Translation of the matter originally raised in Malayalam.